Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: RIGHT HEALTH PLATTER PRIVATE LIMITED Date of Commencement of Liquidation: 12-06-2025; List of Stakeholders as on Date: 11-08-2025; Name of IP: Mr. G. Gunasekaran; Process Number: 1; Last 5 digitof registration number: 11178

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	2	5928338	2	5928338				NA
2	Liquidation costs incurred till date	1	157068	1	157068				NA
3	Secured financial creditors	7	1218796829.05	7	1218796829.05				Annexure 3
4	Unsecured financial creditors	4	157699702.98	4	157699702.98				Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				Annexure 5
6	Operational creditors (Employees)	1	3350000	1	2050000		1300000		Annexure 6
7	Operational creditors (Government Dues)	3	72161309	3	72161309				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	128998734.48	5	110830714.48		18168020		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		23	1587091981.51	23	1567623961.51		19468020		